

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 1

Customs Appeal No. 13765 of 2014-DB

(Arising out of OIO-SUR-EXCUS-002-COM-021-14-15 Dated 02.09.2014 passed by
Commissioner, Central Excise, Customs and Service Tax-SURAT-II)

Galaxy Surfactants Limited

Plot No. 892, GIDC,
Jhagadia, Bharuch,
Gujarat

.....Appellant

VERSUS

**COMMISSIONER OF CENTRAL GST &
CENTRAL EXCISE, VADODARA-II**

GST Bhavan, Arkee Garba Ground,
Near Telephone Exchange,
Subhanpura, Vadodara, 390023

.....Respondent

APPEARANCE:

None for the Appellant

Shri A R Kanani, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: 22.01.2026

The appeal is disposed of. For order, see order of date in Excise Appeal
No.13764 of 2014.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**